

Name of the corporate debtor: Buoyant Technology Constellations Private Limited (CIN : U45201KA2007PTC043436)

Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)

List of Operational Creditors as on 10.02.2026

Sl. No.	Name of creditor	Nature of claim	Details of Amount claimed				Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted
			Received Date	Principal	Interest	Penal Interest & Late fee				Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC				
Sl. No.	Name of creditor	Nature of claim	Received Date	Principal	Interest	Penal Interest & Late fee	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted
OPERATIONAL CREDITOR (GOVT. & STATUTORY DUES)																	
1	The Assistant Commissioner of Central Tax, Hyderabad [Towards GST]	Govt. Claim	1. Original Claim : 27-09-2024 2. Revised Claim on 28-01-25 3. Additional Claim on 13.02.2025	9,09,39,644	7,66,96,486	1,10,12,715	17,86,48,845	1,21,67,432	Statutory Dues	NA	NA	NO	NA	16,64,81,413	0	0	0
2	The Assistant Commissioner of State Tax, Jubilee Hills – II, Commercial Taxes Department, Government of Telangana [Towards Entry Tax]	Govt. Claim	25-08-2025				9,26,575	9,26,575	Statutory Dues	NA	NA	NO	NA	0	0	0	0
3	Assistant Commissioner of Income Tax, Circle - 2(1)(1), Bangalore	Govt. Claim	04-11-2025				46,35,03,249	0	Statutory Dues	NA	NA	NO	NA	46,35,03,249	-	0	-
4	Deputy Commissioner of Commercial Taxes, (Audit)-Bengaluru	Govt. Claim	22-01-2026	2,27,90,250	1,48,13,038	22,79,026	3,98,82,314	0	Statutory Dues	NA	NA	NO	NA	0	0	0	3,98,82,314
				11,37,29,894	9,15,09,524	1,32,91,741	68,29,60,983	1,30,94,007						62,99,84,662		0	3,98,82,314

Note:

1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

2. The RP on 02.01.2026 has received one demand order one from the Tamil Nadu Commercial Tax office of Rs. 84,53,161/- w.r.t. Excess ITC claimed for the Tax Period of FY 2021-22.